

SRIKAKULAM DISTRICT – WORKSHOP-IV, DT.23.06.2018.

Order 2618
16/6/18

CHAIRPERSON:
Hon'ble Smt.J.Uma Devi,

NODAL OFFICER:

Hon'ble Administrative Judge.

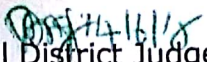
Smt.V. B.Nirmala Geethamba,
Principal District Judge.

SUBJECT: Focus on Civil Procedure Code.

- TOPICS:**1.Suits-Institution, place of institution and parties to the suit;
2.Res judicata and res sub Judice, on pleadings, plaints and Written Statements;
3.Appointment of Advocate-Commissioner;
4.Appointment of Receivers;
5. Reference of documents to experts for opinion
6. Appreciation of expert's evidence.

Sessions	Timings	Chosen Topic	Proceedings	Resource Person
I	10.00 A.M to 11.30 A.M	Suits-Institution, place of institution and parties to the suit	Paper Presentation (Sri P.V.Prasadarao, Principal Senior Civil Judge, Srikakulam)	Sri S.Madhavarao , Retired Principal District & Sessions Judge.
			Interaction by the Hon'ble Admnistrative Judge-cum-Chairperson with the paticipants	
II	11.50 A.M to 01.00 P.M	Res judicata and res sub Judice, on pleadings, plaints and Written Statements	Paper Presentation (Smt.R.Santhishri, Principal Junior Civil Judge, Srikakulam)	Sri S.Madhavarao , Retired Principal District & Sessions Judge.
			Interaction by the Hon'ble Admnistrative Judge-cum-Chairperson with the paticipants	
III	01.45 P.M to 3.00 P.M	Appointm ent of Advocate-Commissi oner	Paper Presentation (Sri G.Lenin Babu, Judicial Magistrate of First Class, Special Mobile Court, Srikakulam)	Smt.V.B.Nirmal a Geethamba, Principal District Judge, Srikakulam
			Interaction by the Hon'ble Admnistrative Judge-cum-Chairperson with the paticipants	
		Appointm ent of Receivers	Paper Presentation (Smt.K.Sudhamani, III Additional District Judge, Srikakulam)	
			Interaction by the Hon'ble Admnistrative Judge-cum-Chairperson with the paticipants	

IV	3.20 P.M to 5.00 P.M	1.Reference of documents to experts for opinion	Paper Presentation (J.Kishore Kumar, Special Judicial Magistrate of First Class, Prohibition and Excise, Srikakulam)	Smt.V.B.Nirmal a Geethamba, Principal District Judge, Srikakulam
		2.Appreciati on of expert's evidence	Interaction by the Hon'ble Administrative Judge-cum- Chairperson with the participants	


 Principal District Judge,
 Srikakulam

To
 All Judicial officers in the district.
 Copy to the Superintendent(Accounts), C.N., District Court, Srikakulam.